

**TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART I, SECTION-1)**

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO. 90 (RE-2008)/2004-2009

New Delhi, Dated 8th October, 2008.

In exercise of power conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendment in the Handbook of Procedure (Vol. I):-

Sr. No. 8 to 12, 14 and 15 of Appendix 4-A of Handbook of Procedure (Vol. I) are amended as under :-

SR. NO.	AGENCIES AUTHORIZED TO ISSUE GSP CERTIFICATE OF ORIGIN	AUTHORISED FOR
8.	Madras Export Processing Zone Administrative Office Building, National Highway 45, Tambaram, Chennai	All products manufactured by Units in Madras SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.
9.	Kandla Special Economic Zone, Gandhidham, Kutch, Gujarat-370230	All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for trading units, provided they meet the conditions of GSP.
10	SEEPZ Special Economic Zone Andheri(East) Mumbai	All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.
11.	Cochin Special Economic Zone, Kakkanad,	All products manufactured by Units in Cochin SEZ and EOUs located within the respective jurisdiction of the

	Cochin-682030 Kerala	Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.
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12.	NOIDA Export Processing Zone, Noida-Dadri Road, Phase-II, Noida-201305(UP) Distt: Gautambudh Nagar	All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.
14.	Vishakhapatnam SEZ Administrative Building, Duvvada, Visakhapatnam 530 046	All products manufactured by Units in Vishakhapatnam SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.
15	Falta SEZ 2 nd MSQ Building, 4 th Floor, Nizam Palace Kolkata 700 020	All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction of the Development Commissioner. In addition, the Development Commissioner shall also issue the certificate for the trading units, provided they meet the conditions of GSP.

This issues in public interest.

(R.S.Gujral)
Director-General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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